

**श्री हरीश रावत :** मंत्री महोदय ने अपने उत्तर में केन्द्रीय क्षेत्र की परियोजनाओं से लाभान्वित होने वाले क्षेत्रों के नाम नहीं बताए हैं। मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या कुछ देशों ने, जिनके साथ ये करार किए गए हैं, शिकायत की है कि इन परियोजनाओं के लिए दिए जाने वाले धन के उपयोग के लिए जो नार्मर्ज तय किए गए हैं, कई राज्यों ने उनको वायलेट कर के वनीकरण किया है; यदि हाँ, तो वे कौन से राज्य हैं, जिन्होंने नार्मर्ज को वायलेट किया है और किस प्रकार किया है।

**श्री योगेन्द्र मकवाना :** ऐसी कोई सूचना मेरे पास नहीं है। जहाँ तक इस स्कीम का ताल्लुक है, डिपार्टमेंट आफ इकानॉमिक एफेयर्ज इसको फिनांस करता है। They receive the amount and give it to the States. We have no control whatsoever on this.

**श्री हरीश रावत :** जैसा कि अखबारों में निकला है, इस क्षेत्र में जो धनराशि दी जा रही है, उसका उपयोग राज्यों द्वारा अपने रेगुलर बजट के अन्तर्गत वर्क्स की पूर्ति के लिए भी किया जा रहा है और जिन निर्धारित क्षेत्रों में, इस योजना को कार्यान्वित किया जाना चाहिए था, उनमें इस पैसे को समुचित ढंग से खर्च नहीं किया जा रहा है, विशेषकर कुछ राज्यों में इस मद में दिए गए पैसे का उपयोग शंकुधारी वृक्षों के रोपन के लिए किया जा रहा है, जिसके कारण इस योजना का मुख्य मकसद पूरा नहीं हो पा रहा है। मैं जानना चाहता हूँ कि इसको रोकने के लिए क्या कार्यवाही की जा रही है।

**SHRI YOGENDRA MAKWANA :** This is an additional assistance, and so far as the hon. Member's complaint is concerned, if he gives us any specific instance, I will enquire into it. And, as

I have earlier mentioned, there is no control whatsoever on this exercised by Agriculture Ministry. It is the Economic Affairs of the Ministry of Finance, which gets the money and provides it to the States.

**PROF. N.G. RANGA :** But somebody should be there to monitor it.

**SHRI A. NEELALOHITHADASAN NADAR :** Sir, I would like to know whether the attention of the Government of India has been drawn to the various news reports that the trees in the forests are being destroyed on a large scale in Kerala. If so, what action has been taken by the Government of India for the preservation of forests in Kerala ?

**SHRI YOGENDRA MAKWANA :** Sir, this has no relevance to the question. The main question is concerned with the foreign aid for development of the forests. This supplementary has nothing to do with the main question.

**MR. SPEAKER :** Secondly, this is the Kerala Government which has to do with that.

**श्री प्रताप भानु शर्मा :** माननीय अध्यक्ष जी, मैं माननीय कृषि मन्त्री जी से जानना चाहता हूँ कि राष्ट्रीय परिप्रेक्ष्य में वनों के बढ़ते हुए महत्व को देखते हुए क्या हमारे देश में वनों के विकास एवं अनुसन्धान और योजनाबद्ध तरीके से विभिन्न प्रदेशों में वृक्षों को लगाने के लिए केन्द्रीय सरकार ने कोई योजना तैयार की है जिसमें कि हम विभिन्न प्रदेशों की आवश्यकता को देखते हुए अपने सुझाव दे सकें ?

**श्री योगेन्द्र मकवाना :** सोशल फारेस्ट्री की ऐसी एक बहुत बड़ी योजना है।

Assistance of Netherlands for Water Supply Scheme

\*832. **SHRI A. NEELALOHITHADASAN NADAR :** Will the Minister

of WORKS AND HOUSING be pleased to state :

(a) whether Government are proposing any water supply scheme to be submitted for the assistance from Netherlands, if so, the details thereof;

(b) whether Government of Kerala have approached the Central Government for obtaining the Netherlands' assistance for the comprehensive water supply scheme to Kuttanad in Kerala State and

(c) if so, the details of the scheme and the steps taken by Government in this direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) A statement is laid on the Table of the Sabha.

#### Statement

(b) The Netherlands Government has agreed to provide financial assistance for the Nattika—Firka Regional Water Supply Project in the district of Trichur and the Chirayinkil Regional Water Supply Project in the district of Trivandrum. Additional schemes being considered for assistance by the Netherlands Governments are :

1. Pavaratty regional water supply.
2. Kundara regional water supply.
3. Mala regional water supply
4. Koipuram regional water supply.
5. Cheriyanadu regional water supply.
6. Thrikkunnapuzha regional water supply.

(b) Yes, Sir.

(c) The Kuttanad water supply project is intended to benefit 12 panchayats of Kuttanad taluk and some adjacent panchayats. The Netherlands Government have already been approached to provide assistance for the scheme.

SHRI A. NEELALOHITHADASAN NADAR : Sir, from the Statement laid on the Table of the House by the Hon. Minister, this is revealed that in answer to part (c) of my question, he has stated that the Netherlands Government has been approached by the Government of India for financial assistance to the Kuttanad water supply scheme. May I ask what is the reaction of the Netherlands Government in this regard ? Whether any reply has been received from the Netherlands Government regarding the financial assistance to the Kuttanad water supply scheme ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, this project was considered in the month of May, 1980 and there was a mission from Netherlands to make appraisal of the area. The Commission has made the study and the Report of the study is under scrutiny. After the Report has been studied and a decision taken, then we will take further action.

PROF. N.G. RANGA : How long will it take ?

SHRI A. NEELALOHITHADASAN NADAR : Sir, I would like to know apart from the Government of Netherlands, has any other Government been approached by the Government of India for financial assistance to any other water supply scheme of India ? If so, the Hon. Minister may kindly give details thereof.

My another question is that the question of scarcity of drinking water in Kerala has already been raised in this House. There is acute scarcity there. Taking this fact into consideration, I would like to know whether the Government of India will be pleased to allot more financial assistance to Kerala for its various water supply scheme and projects ?

SHRI BUTA SINGH : Sir, in reply to part (a) of the questions, I would say that we do not take up the indivi-

dual projects with various international authorities. These projects are as a matter of fact taken through the joint studies by various multi-nations and bilateral forums. In this particular case, the Netherlands Government has offered grants for developing the water resources in Kerala and this particular project.

Sir, Kuttanad area, which is in the State of Kerala, is a problem area. Here water become brackish after some time and also during the Monsoon the river water gets fixed up and the whole thing is muddy. For these reasons an indepth study was made by the special commission to make an appraisal of the nature of the soil and sub-soil water. That Report has yet to get the approval. After it is approved, we will take it up.

So far as the general question of water problem in Kerala is concerned, the problem has been tackled as part of our overall strategy in the country. Sir, in the Sixth Five Year Plan, under the minimum needs programme and also under the accelerated rural water supply programme, the Kerala Government recommended and the Government of India has also approved the Budget. Under the Minimum Needs Programme, it is 4500 lakhs; and under the Centrally-Sponsored Accelerated Rural Water Supply Scheme, it is 2,722 lakhs.

SHRI A. NEELALOHITHADASAN NADAR : The first part of my question has not been properly replied to. My question was whether, other than the Netherlands Government, was any other Government approached by the Government of India for financial assistance for the water supply schemes of Kerala.

#### Discussion on Mahi Waters Issue

+

\*833. SHRI R.P. GAEKWAD :  
SHRI KRISHAN KUMAR  
GOYAL :

Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that a meeting was held between the Chief Ministers of Rajasthan and Gujarat to discuss the Mahi waters issue in New Delhi on 6 April, 1983;

(b) the main issues discussed and solution arrived at in the meeting; and

(c) whether the Union Minister had offered his good offices and provided guidance for expeditious solution of the problem and, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) There have been differences of opinion between the States of Rajasthan and Gujarat on the use of Mahi waters in the context of the 1966 Agreement reached between the two States. In order to sort out the matters, a meeting of the two Chief Ministers was convened by the Union Minister of Irrigation and the main issues discussed related to the implementation of 1966 Agreement in respect of Mahi waters in the context of the Narmada Tribunal Award and the scope for optimal exploitation of Mahi waters, for mutual advantage of the basin States. At the suggestion of the Union Minister of Irrigation, the Chief Ministers of Rajasthan and Gujarat agreed to have bilateral discussions to consider various possible alternative solutions. It was also decided that discussions of the Union Minister with the Chief Ministers would be resumed to finalise the decisions.

SHRI R.P. GAEKWAD : Water is of utmost Primary importance for any living human being. I would like to know from the hon. Minister whether bilateral talks between the two Chief Ministers have since taken Place; and if so, what was the outcome.

SHRI RAM NIWAS MIRDHA : The dispute has been there between the two States; and the last time when the Chief Ministers met was in December 1980. They decided to appoint a